

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

STARRED QUESTION NO:529  
ANSWERED ON:30.04.2015  
FUNDS UNDER SGSY  
Sawant Shri Arvind Ganpat

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) the achievements made under various components of Swarnjayanti Gram Swarozgar Yojana (SGSY);
- (b) the funds allocated, released and utilized by the States under the programme during each of the last three financial years, State/UT-wise;
- (c) whether the Government has taken note of misutilisation/underutilization of the funds and other irregularities in the implementation of the programme during the said period; and
- (d) if so, the details thereof, State-wise and the action taken/proposed to be taken in this regard?

**Answer**

MINISTER OF RURAL DEVELOPMENT (SHRI BIRENDER SINGH)

(a) to (d):- A statement is laid on the table of the House.

Statement referred in reply to parts (a) to (d) of the Lok Sabha Starred Question No. 529 for answer on 30.4.2015

(a) to (d):- The Government in the Ministry of Rural Development was implementing Swarnjayanti Gram Swarozgar Yojana (SGSY) since 1999 and has since been restructured as National Rural Livelihoods Mission (NRLM), subsequently renamed as Aajeevika. NRLM was launched on 3rd June, 2011. After a transition period of two years, SGSY has ceased to exist with effect from 1st April, 2013. The overall achievements under SGSY from 1.4.1999 to 31.3.2013 are given below:-

# Number of Self Help Groups formed - 44,62,989  
# Members of Self Help Groups assisted - 1,37,86,070  
# Individual Swarozgaris assisted - 53,51,199

# Coverage of Disadvantaged Groups, namely:-

Scheduled Castes - 51,52,972  
Scheduled Tribes - 20,37,062  
Minorities - 13,42,901  
Women - 1,02,17,582  
Handicapped - 2,72,306  
Total Credit disbursed - Rs. 36,38,350.44 lakhs  
Total Subsidy disbursed - Rs. 15,17,137.88 lakhs

A statement indicating the Central allocation, release and expenditure of funds under SGSY during the year 2012-13 is enclosed as Annexure I.

Some of the States could not utilize the entire funds under SGSY. Primarily, the reasons for low / underutilization of funds were as under:-

(i) Low mobilization of rural poor and insufficient capacity building of beneficiaries;

(ii) Low credit mobilization and lack of professional implementation structure to implement the programme;

(iii) Lack of sufficient convergence with existing schemes / programmes at various levels.

SGSY was a centrally sponsored scheme which was implemented by the State Governments. The complaints alleging irregularities in the implementation of SGSY, as and when received were, forwarded to the concerned State Governments for appropriate action under intimation to this Ministry.

After the closure of SGSY, an exercise was initiated to identify and recoup any SGSY balances available with the States. All such balances identified by the States have been transferred to the State Rural Livelihoods Missions for utilisation against NRLM implementation.